

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-133
IB-753(ND)/2020

IN THE MATTER OF:

M/s. Spectrum Talent Management Pvt. Ltd
Vs.
Earth Water Limited.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 of IBC, 2016

Order delivered on 24.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant/FC :
For the Respondent :
For the Intervener :

ORDER

Both sides are present. The reply has been filed by the Corporate Debtor.
The Counsel for the Operational Creditor is directed to file rejoinder, if any.
List the matter on 25.2.2021.

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)